

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd. and Gel
Buildreal Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 16.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners

Mr. Ashutosh Gupta, Mr. Gaurav Rana,
Adv.

For the respondent

Mr. Kunal Sharma, Ms. Zehra Khan, Adv.
for IT Department

ORDER

Due to electricity problem, matter is adjourned to 19.11.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

16.10.2020
Ritu Sharma